

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 38**  
**(IB)-237(PB)/2022**

**IN THE MATTER OF:**

BSFC Distributors Private Limited

.... Petitioner

Vs.

Pilot Mines & Minerals Private Limited

....Respondent

**Order under Section 7 of (IBC) in Liq**

**Order delivered on 16.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Not marked

For the Respondent : Advocate Saurav Mishra

**ORDER**

**IA-1319/2024**

Mr. Sourav Mishra, new counsel appeared on behalf of the Respondent Nos. 1 & 2 and states that he has been authorized to appear yesterday only. He seeks time to get instructions and file response. At request and by consent, list the matter on **09.09.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

16.07.2024  
Lalit